

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2083
TO BE ANSWERED ON 10.03.2016

HOUSES TO POOR UNDER IAY

2083. SHRI ADHIR RANJAN CHOWDHURY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether a large number of villages which have extremely poor and backward inhabitants belonging to different categories other than SCs/STs have not been covered under the Indira AwaasYojana(IAY) in the country, if so, the details thereof and the reasons therefor;
- (b) the details and nature of complaints received regarding Indira AwaasYojana(IAY) from various quarters including public representatives in the country during the last three years and the current year , State/ UT-wise and category-wise and the action taken by the Government thereon; and
- (c) the other steps taken/being taken by the Government for construction of houses under the said scheme at the earliest/ expeditiously?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) : Indira AwaasYojana (IAY) is an ongoing allocation based scheme under which funds are allocated to the States and physical targets fixed in accordance with a pre-determined criteria assigning 75% weightage to the housing shortage as per the latest Census data and 25% weightage to the poverty ratio uniformly to all the States across the country.

Under IAY, at the national level 60% of the fund is earmarked for SCs and STs with the proportion between SCs and STs being decided from time to time by the Ministry of Rural Development and reflected in the targets. Further, 15% of the fund is set apart for beneficiaries from among the minorities. The States are to ensure that atleast 3% of beneficiaries are from among persons with disabilities. Within overall target, allocation of funds for SCs, STs and Minorities is made on the basis of the proportionate population of these categories in the States/UTs suitably adjusted to avoid distortions. States follow this principle for allocation of targets below the State level.

(b) : To address the issues of irregularities in the scheme related to delay in release of payment, embezzlement of fund, irregularities in selection of beneficiaries, tempering of wait

list, involvement of contractors etc. the Ministry has issued a detailed Standard Operating Procedure for dealing with such complaints by the States/UTs. In the case of complaints received from VIPs and in respect of complaints where the issue raised, prima-facia seems to be serious in nature, National Level Monitors (NLMs) on the panel of this Ministry are deputed to investigate the complaints. If irregularities are established, the concerned State Government is requested to take appropriate action.

A state/UT-wise number of complaints received under IAY and which have been forwarded to the respective States / UTs during the last three years and current year is at Annexure.

(c) : Monitoring of progress under IAY is done through AwaasSoft which is a comprehensive MIS designed to capture various transactions in the implementation of IAY. States are required to place all data regarding beneficiaries, progress of construction and release of funds including photographs and inspection report on AwaasSoft based on which the Ministry monitors the financial and physical progress of the scheme. In addition the implementation of IAY is reviewed in PRC meetings on quarterly basis, State Coordinating Officers meeting on monthly basis, Area Officer's visits and National Level Monitors visits.

Annexure
State-wise status of complaints (IAY) sent to State Government.

S. No.	State	2012-13	2013-14	2014-15	Current year 2015-16 (As on date)
1	Andhra Pradesh	0	0	0	0
2	Assam	4	3	17	4
3	Bihar	20	18	22	12
4	Chhattisgarh	0	0	0	0
5	Gujarat	2	0	1	0
6	Haryana	0	2	0	1
7	Himachal Pradesh	0	0	0	0
8	Jammu & Kashmir	2	0	1	0
9	Jharkhand	3	1	4	1
10	Karnataka	0	0	0	0
11	Kerala	0	0	0	0
12	Madhya Pradesh	2	1	2	0
13	Maharashtra	1	1	0	0
14	Manipur	0	0	0	0
15	Orissa	1	0	8	0
16	Punjab	0	0	0	0
17	Rajasthan	0	0	4	2
18	Tamil Nadu	0	0	1	0
19	Tripura	0	0	0	1
20	Uttar Pradesh	1	17	37	15
21	Uttarakhand	1	0	0	0
22	West Bengal	0	2	4	2
	Total	37	45	101	38

